

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3736
TO BE ANSWERED ON 09.08.2017**

REFORMS IN RAILWAY POLICIES

†3736. SHRI JANARDAN MISHRA :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether new reforms have been carried out in the field of railway policies, their regulation and management;**
- (b) if so, the details thereof; and**
- (c) the further efforts being made in this direction?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b) : Ministry of Railways (MoR) has carried out reforms in respect of number of areas. These include delegation of powers to field units to facilitate faster decision making; use of new sources of extra-budgetary resources for infrastructure investment through institutional financing; formation of state specific joint-venture companies for improved rail connectivity and use of social media platforms for redressal of grievances on near real-time basis, etc.

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(c) : Government has decided to set up a Railway Development Authority (RDA), with the mandate to assist and advise Government by framing guiding principles/rules/models for tariff determination for both passenger and freight segments, ensuring fair play and level playing field for private investments, setting efficiency and performance standards and dissemination of information.
